GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 3809 TO BE ANSWERED ON 24TH MARCH, 2017

CULTIVATION OF MEDICINAL PLANTS

3809. SHRI LAKHAN LAL SAHU:

SHRI PARESH RAVAL:

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SHRI SIRAJUDDIN AJMAL:

SHRI PR. SENTHIL NATHAN:

SHRI ASHWINI KUMAR CHOUBEY:

DR. BANSHILAL MAHATO:

SHRI VIKRAM USENDI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the estimated potential of growing herbs/ medicinal plants in the country, State/UT-wise;
- (b) the details of schemes/ projects running at present for conservation, cultivation, survey, identification, documentation and exploitation of medicinal/fragrant plants and herbs in the country and if so, the details thereof;
- (c) the details of funds allocated/sanctioned/utilised for the purpose during the last three years, State/UT-wise;
- (d) whether the Government has received any complaints regarding irregularities/misutilisation of funds allocated for the purpose and if so, the details thereof, State/UT-wise and corrective measures taken in this regard; and
- (e) whether the Government has signed any agreements or MoU with State Governments/Institutions/ Trusts/ NGOs for the cultivation and production of indigenous herbs including Medicinal Plant Parks in the country and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): India is one of the biodiversity rich countries in the World and it is estimated that more than 8,000 species of herbs / medicinal plants are found growing naturally in wild in the country.

Due to its diverse geographical and climatic conditions, India is divided into 15 different agroclimatic zones spreading across different regions / states of the country and all these agro-climatic zones have great potential for growing herbs / medicinal plants.

As per recent study conducted by NMPB in 2014-15 on "Demand and Supply of Medicinal Plants", the annual demand of herbs / medicinal plants in the country is estimated about 5,12,000 Metric Tonnes in 2014-15. Further, as per this study, about 1178 medicinal plants species recorded in practices of trade, out of which 242 species are traded in high volume with an estimate of more than 100MT per annum. It is also estimated that the demand of medicinal plants / herbs in the country is growing @ 5% per annum which shows that there is great potential for growing herbs / medicinal plants in the country.

- (b) & (c): For conservation, cultivation, survey, identification, documentation and exploitation of medicinal / fragrant plants and herbs, the NMPB, Ministry of AYUSH, Government of India is presently implementing following schemes throughout the country:
 - (i) Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants"
 - (ii) Centrally Sponsored Scheme of National AYUSH Mission (NAM)

Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants" aimed at providing project based support for survey, inventorization, in-situ conservation through development of Medicinal Plants Conservation and Development Areas (MPCDAs), ex-situ conservation through establishment of herbal gardens, linkage with Joint Forest Management Committees (JFMCs) / Panchayats / Biodiversity Management Committee (BMC) for value addition activities like drying, grading, storage, primary processing and Research & Development etc. The Central Sector Scheme is being mainly implemented in different States / UTs through State Medicinal Plants Boards (SMPBs) and State Forest Departments.

Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is a component on "Medicinal Plants" which primarily aimed at supporting cultivation of medicinal plants / herbs on farmer's land with backward linkages through establishment of nurseries for supply of quality planting material and forward linkages for post-harvest management. The cultivation of medicinal plants is supported by providing financial assistance as subsidy to farmers through the identified implementing agency of concerned state (generally State Horticulture and State Agriculture Departments). Under the scheme presently, the NMPB has prioritized 140 species of medicinal plants for supporting their cultivation and in this regard provides subsidy @ 30%, 50% and 75% of the cost of cultivation. As per the scheme guidelines, the financial assistance for cultivation of medicinal plants is provided based on the State Annual Action Plan approved for concerned State.

The State / UT-wise details of funds allocated / sanctioned / utilised for the purpose during the last three years is at $\,$ Annexure-I & II.

(d): To check the irregularities in utilization of the funds released under the above schemes, the NMPB regularly carry out monitoring of the approved projects / activities through its implementing agencies in the state viz. State Medicinal Plants Boards (SMPBs), State Forest Departments and State Mission Directors. In addition, third party monitoring of the scheme activities / projects is also carried out through identified third party monitoring agencies.

However, in the State of Meghalaya, based on the irregularities observed by State Audit in implementation of various Centrally Sponsored Schemes by SMPB, Meghalaya for the period from April, 2009 to March, 2015, the Meghalaya State Government has already filed an FIR on 30.06.2015 to investigate the matter.

(e): The NMPB under its above schemes provides financial support to State Governments / Institutions / Trusts / NGOs for cultivation and production of indigenous herbs, setting up of herbal gardens including Medicinal Plants Parks in the country and for effective implementation of these activities, the agreements or MoUs are also signs as per the Operational Guidelines of the above Schemes.

Annexure-I

State/UT-wise details of funds allocated / released and utilized under Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plats

(Rs. In Lakhs)

		2013-	14	2014-1	5	(Rs. In Lakhs) 2015-16		
S.No.	State/UT	Fund Utilized		Fund Allocated Utilized		Fund Utilized		
		Allocated /	Ctilizeu	/ Released	Ctilizeu	Allocated /	Ounzed	
5.110	State/ C 1	Released		/ Iteleasea		Released		
1.	Andhra Pradesh	194.10	115.47	761.93	706.43	26.25	10.85	
2.	Arunachal Pradesh	4.95	0.00	0.00	0.00	79.09	24.13	
3.	Assam	0.00	0.00	0.00	0.00	175.26	0.00	
4.	Chhattisgarh	374.07	312.05	222.36	133.95	171.67	0.00	
5.	Delhi	87.86	82.85	114.12	65.49	118.53	24.64	
6.	Goa	0.00	0.00	0.00	0.00	25.00	0.00	
7.	Gujarat	133.15	59.55	238.22	0.00	143.22	0.00	
8.	Haryana	10.87	10.87	4.69	4.69	0.00	0.00	
9.	Himachal Pradesh	40.44	40.44	272.74	90.98	165.85	19.26	
10.	Jammu & Kashmir	175.09	132.33	31.19	31.19	10.87	3.89	
11.	Jharkhand	0.00	0.00	618.00	568.16	86.87	0.00	
12.	Karnataka	281.21	281.21	917.39	714.66	168.35	7.92	
13.	Kerala	161.88	161.87	159.72	61.73	252.24	0.00	
14.	Madhya Pradesh	1338.91	905.91	11.24	6.24	632.55	8.34	
15.	Maharashtra	661.59	649.59	351.72	193.66	794.59	0.00	
16.	Manipur	13.00	13.00	17.20	6.20	452.91	0.00	
17.	Mizoram	174.90	174.90	11.00	0.00	176.18	0.00	
18.	Nagaland	99.35	99.35	87.77	54.77	19.58	0.00	
19.	Orissa	97.10	72.00	31.00	22.00	72.02	0.00	
20.	Punjab	39.01	22.00	0.00	0.00	8.00	8.00	
21.	Rajasthan	684.37	681.37	320.53	118.99	457.99	106.88	
22.	Sikkim	547.38	547.38	611.82	268.58	302.56	0.00	
23.	Tamil Nadu	190.28	190.28	0.00	0.00	117.04	22.84	
24.	Tripura	0.00	0.00	216.43	2.99	130.42	2.09	
25.	Uttar Pradesh	188.53	35.84	37.71	4.71	79.35	15.63	
26.	Uttarakhand	133.15	130.28	150.63	68.02	203.41	0.00	
27.	West Bengal	109.00	23.00	521.23	0.00	20.48	10.23	
28.	Andaman & Nicobar	41.27	41.27	0.00	0.00	0.00	0.00	
29.	Chandigarh	5.00	5.00	0.00	0.00	10.00	10.00	
30.	Lakshadeep	0.00	0.00	5.00	0.00	15.00	0.00	
31.	Telangana	0.00	0.00	12.00	0.00	379.70	25.00	
32.	Pondicherry	1.80	1.80	0.00	0.00	0.00	0.00	
	Total	5788.26	4789.61	5725.64	3123.44	5294.98	299.7	

Annexure-II

State / UT-wise details of funds allocated, released and utilized under Centrally Sponsored Scheme of "National Mission of Medicinal Plants" during the years 2013-14, 2014-15 and under Centrally Sponsored Scheme of National AYUSH Mission (NAM) during 2015-16

Rs. In lakhs)

								Rs. In lakhs)	
			201	3-14	2014-15			2015-16	
S.No	Name of State							National AYUSH Mission (NAM) SCHEME SINCE 2015-16	
		Fund allocated	Fund released	Fund utilised	Fund allocated	Fund released	Fund utilised	Fund allocated	Fund released *
1	Andhra Pradesh	1016.35	963.63	708.60111	1673.41	1200.61	500.2386	133.78	133.78
2	Arunachal Pradesh	158.2	118.65	118.65	328.57	ı	1	-	1
3	Assam	386.38	ı	=	-	-	=	-	-
4	Bihar	93.27	-	-	-	-	-	-	-
5	Chhattisgarh	-	-	29.94307 (fund utilized from the grant released during 2011- 12)	-	-	-	-	-
6	Gujarat	-	-	-	172.25	172.25	=	168.415	168.415
7	Goa	-	-	-	-	-	-	-	-
8	Haryana	228.19	171.14	42.37	116.67	87.5	31.81	51.6788	51.6788
9	Himachal Pradesh	97.54	97.54	-	-	-	-	61.981	61.981
10	Jammu & Kashmir	-	ı	44.936 (fund utilised from the grant released during 2009-10)	-	ı	ı	54.893	54.893
11	Jharkhand	327.31	1	-	348.57	-	-	-	1
12	Karnataka	216.71	216.71	134.1522	147.76	110.82	68.163	137.204	137.204
13	Kerala	352.36	264.27	264.27	599.41	-	-	126.522	126.522
14	Madhya Pradesh	539.01	526.4340 7	364.30046	676.41	507.3	2.87	306.905	306.905
15	Maharashtra	913.21	682.44	608.21685	786.51	589.88	400	205.877	205.877
16	Manipur	105.96	105.96	105.96	73.06	73.06	73.06	60.8	60.8
17	Meghalaya	75.99	-	=	172.62	172.62	_	_	-
18	Mizoram	18.28	18.28	18.28	57.72	57.72	57.72	14.384	14.384
19	Nagaland	175.88	175.88	175.88	136.08	102.06	102.06	60.414	60.414
20	Orissa	150.66	150.66	99.89495	247.35	191.53		-	-
21	Punjab	-	-	-	=	-	-	-	=
22	Rajasthan	28.87	28.87	2.75	42.51	42.51	11.06	113.532	113.532
23	Sikkim	137.59	137.59	97.74	117.09	77.24	103.0559	30.731	30.731
24	Tamil Nadu	1078.59	1022.669 8	1078.28 (1022.6698 lakh actual released 2013-14 + Rs. 55.6102 unspent balance of 2011-12)	928.56	926.57	926.568	144.224	144.224
25	Telangana	-	-	-	-	1.	374.897 (utilized out of Rs. 531.21 lakh released by Andhra Pradesh	111.316	111.316

							to Telangan a)		
26	Tripura	93.13	-	-	53.23	53.23	ı	36.064	36.064
27	Uttar Pradesh	852.65	424.36	25.41213	434.07	1	174.3	720.012	720.012
28	Uttarakhand	278.86	278.86	273.55697	202.03	202.03	191.8825	60.46	60.46
29	West Bengal	56.96		243.70717 (fund utilised from the grant released during 2010- 11)	1	-	1	180.631	180.631
	Total	7381.95	5383.94	4436.9	7313.88	4566.93	3017.685	2779.8238	2779.8238

^{*} Funds released during the year 2015-16 are under utilization.